

No new city in M.P. is likely to be linked with metropolitan cities by STD during 1985-86.

(b) Provision of STD facilities between the metropolitan cities and important cities in different States is a part of the nation-wide subscriber trunk dialling through a network of Trunk Automatic Exchanges which is being progressively implemented in the five year plan programmes.

By the end of Sixth Plan 267 cities are connected to Trunk Automatic Exchange network for nation-wide subscriber trunk dialling. During the 7th plan period the number of cities in the country to be connected to nation-wide subscriber trunk dialling through Trunk Automatic Exchanges is proposed to be increased to about 1200.

**Entry of Foreign Companies in
Consumer Goods Industry**

4143. SHRI D. P. JADEJA :
SHRI HANNAN MOLLAH :
SHRI MANORANJAN
BHAKTA :

Will the Ministry of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government wants more foreign companies to enter the consumer goods industry which hitherto was considered low priority ;

(b) whether it is for technology or for foreign capital ;

(c) the impact it will have on our indigenous production ; and

(d) whether this shift of policy is helpful to self-reliance ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (d) : Government's policy regarding import

of technology is selective. Import of technology is permitted in sophisticated and high priority areas, in export-oriented or import substitution manufacturing, or for enabling indigenous industry to update existing technology in India to meet effectively changing consumer preferences and/or become competitive in the export market.

[Translation]

**Amount Allocated to Bihar for
Industrial Development in
Rural Areas**

4144. SHRI R. S. KHIRHAR ;
Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether any separate allocations have been made in the current central budget for the industrial development of the rural areas in the country ; and

(b) if so, the amount, out of it allocated for Bihar, which is a backward State ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) : An amount of Rs. 60.00 crores has been provided in the B.E. 1985-86 under the Central Incentive Schemes for industrial development of backward areas. No State-wise allocation of funds has been made for the purpose.

**Construction of Houses in Kanpur
City for Defence Employees**

4145. SHRI NARESH CHANDRA CHATURVEDI : Will the Minister of DEFENCE be pleased to state :

(a) whether keeping in view the great accommodation problem faced by thousands of employees working in several offices of the Department of Defence located in Kanpur City, Government have formulated any scheme to construct houses ;

(b) if so, the outlines thereof and the time by which it is likely to be completed ; and

(c) if not, the measure proposed to be taken by Government to solve this problem ?

THE MINISTER OF DEFENCE
(SHRI P. V. NARASIMHA RAO) :

(a) Yes, Sir.

(b) and (c) : Statement is attached.

Statement

The details of houses to be constructed for the employees working in the various offices of the Department of Defence located in Kanpur city are as under :

(i) *Ordnance Factories* :

Sanction for construction of 600 Type I and 250 Type III quarters has been issued in February, 1985. These are expected to be completed between the period Jan., 1987 and March, 1989. In addition, it is proposed to construct another 316 Type II and 108 Type III quarters for employees working in the various Ordnance Factories at Kanpur.

(ii) *Defence Civilians (Army)* :

Sanction for construction of 40 Type I, 24 Type II and 6 Type III quarters for Defence Civilians (Army) at Kanpur has been issued in March, 1985. These quarters are expected to be completed by mid 1986.

(iii) *Civilian Employees of Air Forces Station Kanpur* :

Sanction for construction of 36 Type I and 12 Type II quarters has been issued in May, 1984 for the Civilian employees at Air force Station Kanpur. These quarters are expected to be ready by June, 1987.

(iv) *Defence Research and Development Organisation* :

Sanction for construction of 47 Type I, 75 Type II, 84 Type III, 17 Type IV and 6 Type V quarters for employees of Defence Research and Development Organisation at Kanpur has been issued in September, 1983. These quarters are expected to be completed by end 1987.

12.00 hrs.

[English]

PROF. MADHU DANDAVATE
(Rajapur) : What about the issue I have raised ?

MR. SPEAKER : At 4 O'clock the statement is coming. Then we shall do it. There is a difficulty for me. I always face this difficulty whenever the questions relating to States come. So I cannot decide one way or the other.

PROF. MADAU DANDAVATE :
I am not raising the questions relating to the State. I am talking about suppression of the freedom of the press and in spite of the Army, the police is revolting against the Army. All these problems are very important.

MR. SPEAKER : First I have to see the statement and then I will decide

PROF. K. K. TEWARY (Buxar) :
Of course, the situation in Ahmedabad has taken a very ugly turn. But we should not forget, if we want a solution to the problem and I think, nobody in this house opposes the case for reservation.

(Interruptions)

MR. SPEAKER : We shall discuss it.

(Interruptions)**